

SCHEDULE
Format for statistical data
(See Rule 3)

Sl. No.	Name of the Court	No. of cases pending (on the 1 st day of the month of August, 2022)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Jharkhand	56	06	61	01	

Above report has been prepared on the basis of data available from the CIS.

Uttam
02/09/22

Ssharan
02/09/2022
S. & J. K.

Two Cases i.e. Com. Appeal - 09/2022 and Com. Appeal - 10/2022 have already sent back to the Civil Revision Section.

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12/09/2022